

N O T I C E

IT IS HEREBY NOTIFIED for the information of the Advocates that for the purpose of registration as an Advocate learned members of the Bar are first required to verify their identity using auto verification mechanism at https://bombayhighcourt.nic.in/ecasefiling/registerverify_new_bootstrap.php. Once identity, mobile number and email verification is completed successfully, they will have to register themselves at <https://efiling-mh.ecourts.gov.in>. Any help or support may be obtained from help section (<https://efiling-mh.ecourts.gov.in/helps>) or by writing problems or issues on the email address filinghelp.bhc@gmail.com.

The learned advocates and/or parties can report their e-filing issues on the aforementioned email address. The learned members of the Bar and parties-in-person are requested to first explore self help options and then write mail in the event of genuine difficulties.

Dated this 4th January, 2021.

BY ORDER

Sd/-
(Yashwant A. Goswami)
Central Project Coordinator,
e-Courts Project